

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:455
ANSWERED ON:22.07.2015
Codes of Conduct for Students
Rajesh Shri M. B.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government will direct Indian Institutes of Technology (IITs) to ensure that codes of conduct for students are not violative of fundamental rights guaranteed by the Constitution and if so, the details thereof;
- (b) whether the Government will also direct IITs to recognise various student bodies and allow them to express their views; and
- (c) if so, the steps taken by the Government in this direction?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (c) : The Indian Institutes of Technology (IITs) are autonomous institutions governed by the Institutes of Technology Act, 1961. Responsibility for general superintendence, direction and control of their affairs is vested in their Board of Governors in accordance with aforementioned Act and the Statutes framed thereunder. IITs are empowered to take decisions on matters of their day-to-day administration as per rules/regulation duly approved by Competent Authority of the Institute, without any involvement of or interference from the Ministry.
